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Shri Warior: May I know whether b_y making this Kandla port a free port, traffic from the other ports in the West Coast will be diverted, and if so, whether Government will take some action to protect the interests of those ports also?

Shri Manubhai Shah: There is no trade, as I have already clarified. It is for manufacturing goods which have so far not been manufactured. Even the small volume of traffic is only for earning foreign exchange. It is not a trading port as such to deal with bulk commodities.

श्वी रघुनाथ सिंह : मंती महोदय ने कहा है कि 74 एप्लीकेशंज ग्राई हैं। कांडला में पानी की सब से बड़ी समस्या है । मैं यह जानना चाहता हूं कि क्या वहां पर पानी ग्रौर इलेक्ट्रिसिटी चीप रेट्स पर देने की व्यवस्था हो रही है या नहीं।

श्री मनुभाई शाह : माननीय सदस्य ने जो तकलीफ बताई है, फिलहाल तो वह वहां पर है ही, पावर मंहगी है ग्रौर पानी की कमी है ग्रौर इसी लिए बारह तेरह साल तक यह प्रोजैक्ट एग्जामिन होती रही है । हम समझते हैं कि ग्रब जितने इन्तजाम किये गए हैं, उन को देखते हुए सब सुविधायें मिलती रहेंगी ।

Iron Ore Reduction Plant in Goa

*811. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Steel and Mines be pleased to refer to the reply given to Starrd Question No. 469 on the 11th December, 1964 and state:

(a) whether the proposal of ESSO LTD., for setting up an iron ore reduction plant in Goa has since been considered by Government; and

(b) if so, the broad features thereof?

The Deputy Minister in the Ministry of Steel and Mines (Shri F. C. Sethi): (a) and (b). The proposal is under consideration. Shri Dhuleshwar Meena: May I know how much more time Government will take to consider this project?

Shri P. C. Sethi: We have already considered it, and we have indicated the Government's mind to the party. We are expecting to hear from them.

Shri Dhuleshwar Meena: May F know whether Government have received offers from any other firms to set up an iron ore reduction plant in Goa, and if so, which are those?

Shri P. C. Sethi: Not for this particular process.

Damage to Railway Property during Anti-Hindi Demonstration

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*813. <	Shri Warior:
	Shri P. R. Chakraverti:
	Shri Daji:
	Shri Bishwanath Roy:
	Shri Samnani:
	Shri Brajeshwar Prasad:
	Shri D. N. Tiwary:
	Shri P. C. Borooah:
	Shri Vishwa Nath Pandey:
	Shri A. P. Sharma:
	Shri Braj Bihari Mehrotra:
	Shrimati Jyotsna Chanda;
	Shri Hukam Chand
	Kachhavaiya:
	Shri Yashpal Singh:
	Shri Gulshan:
	Shri Onkar Lal Berwa:
	Shrimati Laxmi Bai:
	Shri Jashvant Mehta:
	Shrimati Renuka Barkataki:
	Shri Yudhvir Singh:
	Shri Yudhvir Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in February, 1965 anti-Hindi demonstrators raided some Railway Stations on the Southern Railway defacing Hindi letters and writing slogans on the walls;

(b) whether any damage has been done to the Railway properties; and

(c) if so, the expenditure involved in repairs and replacements? The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) Yes, Sir.

(c) Rs. 57 lakhs approximately.

Shri Warior: May I know the stations which are most affected, and what action Government has taken to recover the amount of damages incurred in these stations?

Dr. Ram Subhag Singh: The intensely affected divisions of railways by this anti-Hindi agitation are Madras, Trichy, Olavakkot and some other divisions.

Shri Bishwanath Roy: May I know whether there is any proposal under consideration of the Government for checking repetition of incidents like this by agitators?

Dr. Ram Subhag Singh: Yes, Sir. Government will constantly consider such things, and they would do their best not to allow a repetition of these incidents.

Shri Bishwanath Roy: How?

Dr. Ram Subhag Singh: By suitable detailing of armed personnel.

Shri P. C. Borooah: May I know whether effective publicity has been given to the total loss of lives and property amongst the people of the affected areas, so that they can understand that this sort of activity is not only futile, but retards the progress of the very area.

Dr. Ram Subhag Singh: About the railway property, we have publicised and I gave this information here and in Rajya Sabha, but about the loss of lives, it is the concern of the State Government.

की विश्वनाथ पाण्डेय : मैं यह जानना बाहता हूं कि क्या सरकार इस पर विचार कर रही है कि इस ग्रान्दोलन के ढारा जिन क्षेत्नों में रेलवेज की सम्पत्ति को नुकसान

पहुंचाया गया, उन्हीं क्षेत्रों से ही इस नुकसान की पूर्ति की जाये, ताकि ग्राईन्दा इस तरह का उपद्रव न हो ।

डा॰ राम सुभग सिंह : यह तो वहां की राज्य सरकार ग्रौर भारत सरकार का सामू-हिक रूप में दायित्व है ।

भी ग्र**ं प्रः शर्मा : क्या** यह सत्य नहीं है कि इन उपद्रवों में हिन्दी-विरोधी झान्दोलन-कारियों ने खास कर सरकारी प्रापर्टी का ही विनाश (डैस्ट्रक्शन) किया ?इस जुर्म में कितने लोग पकड़े गए हैं ग्रौर उन के खिलाफ क्या कार्यवाही हो रही है ग्रौर यह जो क्षति हुई है, उस की पूर्ति किस तरह से की जायेगी ?

डा० राम सुभग सिंह ः जैसा कि मैंने पहले कहा है, क्षति की पूर्ति के सवाल पर भारत सरकार श्रीर राज्य सरकार सामूहिक रूप से विचार करेंगे । यह सही है कि चूंकि यह रेलवेज की सम्पत्ति थी, इसी लिए लोगों ने इस को नुकसान पहुंचाया श्रीर अकारण नुक-सान पहुंचाया, क्योंकि रेलवेज की तरफ से तो ऐसी कोई कार्यवाही नहीं की गई थी कि उस को नुक∹ान पहुंचाया जाना चाहिये था । जहां तक इस संबंध में की गई गिरफ्तारियों का सम्बन्ध है, यह विषय राज्य सरकार से ताल्लुक रखता हैं ।

श्री ग्न० प्र० झर्माः मेरा सवाल यह या किक्या यह सत्य है किखास तौर से सरकारी प्रापर्टी का ही नुकसान किया गया और किन्हीं प्राइवेट चीजों का नुकसान नहीं किया गया ।

डा० राम सुभग सिंह : यह सही है कि केवल सरकारी यानी रेलवेज की प्रापर्टी को नुकसान पहुंचाया गया ।

श्री हुकम चन्द कछवाय ः क्या यह सही है कि रेलवे स्टेशनों पर जितनी हानि हुई है, वह ग्रधिकतर रेलवे कर्मचारियों के ढारा की गई है ? क्या सरकार को ऐसी कोई शिकायत मिली है ?

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डा॰ राम सुभग सिंह : कुछ रेलवे कर्म-चारियों के बारे में शिकायत मिली है, जिस के बारे में जांच की जा रही है ।

भी गुलदान : मैं यह जानना चाहता हूं कि जो हिन्दी-विरोधी ग्रान्दोलन करने वाले व्यक्ति थे, उन में से कितने पकड़े गए, कितने जेल में हैं ग्रीर कितनों पर मुकदमे चल रहे हैं ?

डा० राम सुभग सिंह : जैसा कि मैंने पहले बताया है, गिरफ्तार करने का काम रेलवेज का नहीं है, राज्य सरकारों का है । ग्रगर माननीय सदस्य वह इत्तिला चाहें, तो मैं राज्य सरकार से निवेदन कर के मंगा लुंगा ।

श्वी ग्र० प्र० शर्माः मंगानी चाहिए ।

भी यशपाल सिंह : जिन लीडरों ने इस ग्रान्दोलन को भड़काया श्रोर बेगुनाह बच्चों के हाथ में छुरे दिये, उन के खिलाफ क्या कार्यवाही की गई है ?

डा० राम सुभग सिंहः कार्यवाहः करने करने का ग्राधिकार रेलवेज का नहीं है। रेलवेज तो सफरर है।

श्वी युद्धवोर सिंह : डा० राम सुभग सिंह के मंत्रालय पर हिन्दी-विरोधी ग्रान्दोलन-कारियों की विशेष कृपा रही है । मैं यह जानना चाहता हूं कि इस ग्रान्दोलन में रेलवेज की किस सम्पत्ति को ग्राधिक नुकसान पहुंचाया गया---रेल की पटरी उखाड़ी गयी, रेल के इंजिन या डिब्बों को नुकासान पहुंचाया गया या स्टेशन की बिल्डिंगों को हानि पहुंचाई गई ।

डा० राम सुभग सिंहः इंजिन झौर डिब्वे भी जलाए गए झौर रेलवेज की बिल्डिंग्ज भी जलाई गईं। जैसा कि मैं ने पहले भी कहा है, मद्रास, तिरुचिरापल्लि झौर झोलाव-कोट के क्षेतों में क्षति हुई है। इस के झतिरिक्त विजयवाड़ा, गुंटकल, हुबली, बंगलौर भौर मदुराई में भी ऐसे कारनामे हुए। भी सिढंश्वर प्रसाद : दूसरे सदन में एक रेल का टिकट दिखा कर यह कहा गया कि वह केवल हिन्दी में है, यद्यपि उस पर हिन्दी के साथ अंग्रेजी भी थी। मैं यह जानना पाहता हूं कि जिस तरह से यहां श्रम फैलाया गया, क्या उसी प्रकार से दक्षिण में भी हिन्दी के विरोध में गलत भावना पैदा कर के श्रम फैलाया गया, जिस की वजह से हिन्दी-विरोधी प्रदर्शन हुए और सार्वजनिक सम्पत्ति की इतनी हानि हुई है। क्या सरकार इस की पूरी जांच करवाई है ?

डा० राम सुभग सिंह : यह एक ऐसा सवाल है जिस के बारे में बिल्कुल भ्रामक ढंग से राज्य सभा में उत्तेजना फैलाई गई कि वहां जो टिकट इश्रू हुम्रा उस पर म्रंग्रेजी मौर हिन्दी दोनों जवानों में नाम थे। टिकट भ्रंग्रेजी में था मौर बिल्कुल गलत कार्यवाई की गई जो वहां कहा गया कि केवल हिन्दी में ही नाम उस पर छपा हुम्रा था। कितना किराया लगता है यह श्रंग्रेजी में था, सिकन्दराबाद से नई दिल्ली तक भी भ्रंग्रेजी में छपा था, नई दिल्ली का नाम अंग्रेजी में था।

ग्रध्यक्ष महोदय : लेकिन अखबारों में तो यह आया है . . .

डा० राम सुभग सिंह : भ्रखबारों के लोग भौर वैसे नेता भ्रामक कार्य करते हैं...

भी द्य० प्र० झर्माः किस पार्टी के लोग वे ?

डा॰ राम सुभग सिंह ः कांग्रेस पार्टी के ये जिन्होंने राज्य सभा में कहा श्रौर यह बिल्कुल गलत कार्यवाई है श्रौर मैं चाहूंगा कि ऐसी कार्यवाइयों को कांग्रेस वाले तो कम से कम रोकें ।

Shri Indrajit Gupta: I would like to know whether the extent of the damage which was caused in various parts of South India to railway property and particularly to railway stations was, as has been reported in some sections of 8623 Oral Answers

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the press, even more extensive than what happened during the Quit India movement of 1942?

Dr. Ram Subhag Singh: Surprisingly enough, no railway property was damaged in the 1942 movement in that part of the country, and the high priest of those leaders who instigated the people to harm railway property was at that time negotiating with the British Government when Independence was at stake. That leader was supporting Churchill and today he is burning the national property.

Shri Ranga: What are these damaging statements that my hon. friend is making? (Interruption).

Mr. Speaker: Order, order. There ought not to be any such excitement; when questions are being answered, one should remain quiet and calm.

Shri R. S. Pandey: Apart from the railway properties which were damaged during the anti-Hindi agitation in Madras, I want to know whether it is true that certain stations were looted and, if so, what is the loss?

Dr. Ram Subhag Singh: I take that information from the hon. Member.

Shri Ranga: Sir, the hon. Minister was just now making some insidious, insinuating, shameful and damaging statements.

Shri Raghunath Singh: It is not damaging. It is quite parliamentary. (*Interruption*).

Shri Ranga: I challenge the hon. Member. You cannot allow these people to be misbehaving like this, Sir.

Mr. Speaker: Order, order. Shri Ranga should remain calm.

Shri Ranga: What he said was so damaging and most shameful. He seems to think that he is the Home Minister.

Shri K. N. Pande: Sometimes he also does the same thing. Mr. Speaker: Order, order. If he does a wrong thing, why should others repeat it? Shrimati Jyotsna Chanda.

Shrimati Jyotsna Chanda: The hon. Minister just now said that tickets. were issued both in English and Hindi. May I know from him whether the ticket that was produced by the Rajya Sabha Member Miss Naidu from that area was printed in Hindi only and not in English?

Dr. Ram Subhag Singh: That particular ticket presented by Miss Mary Naidu in the Rajya Sabha was printed both in English and Hindi.

Amritsar Locomotive Workshop

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	Shri Vishwa Nath Pandey:
(Shri Hukam Chand
	Kachhavaiya:
*814. ~	Shri Yudhvir Singh:
	Shri Vishram Prasad:
	Shri Bade:
	Shri Onkar Lal Berwa:
	Shri Y. D. Singh:
	Shri Jagdev Singh.
	Siddhanti:
	(Shri D. N. Tiwary:

Will the Minister of Railways bepleased to state:

(a) whether it is a fact that nearly Rs. 1 lakh worth of material stolenfrom Northern Railway's Locomotive Workshop in Amritsar was recovered in a raid made on the 27th February, 1965; and

(b) if so, the action Government propose to take in the matter?

The Minister of State in the Ministry of Railways (Dr. Ram Sublag: Singh): (a) Yes, Sir. The property seized has been estimated to be of the value of a little over Rs. 60,000.

(b) A case has been registered with the Civil Lines Police Station, Amritsar under Section 458, 380 and 411 IPC against the three railway employees and one outsider who were apprehended while committing the theft. Another case has been registered against one of the four persons.